
Meera Vs State Of Uttar Pradesh And 3 Others

Writ - B No. - 1894 Of 2020

Court: Allahabad High Court

Date of Decision: March 5, 2021

Acts Referred:

Uttar Pradesh Consolidation of Holdings Act, 1953 " Section 11(1)

Citation: (2021) 03 AHC CK 0045

Hon'ble Judges: Ajay Bhanot, J

Bench: Single Bench

Advocate: Bhaju Ram Pprasad Sharma, Arvind Kumar Srivastava

Final Decision: Disposed Of

Judgement